

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1180
ANSWERED ON:30.11.2012
ANOMALIES IN SALARIES QUESTION
Mahto Shri Baidyanath Prasad;Ramkishun Shri

Will the Minister of FINANCE be pleased to state:

- (a) the details of anomalies in the salaries of employees/officers in the Central/State Governments and in banks;
- (b) the steps taken by the Government in this regard; and
- (c) the success achieved therefrom till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): The pay scales and allowances of the employees of the Central Government, State Governments and Public Sector Banks are determined independently of one another. While the pay scales and allowances of Central Government employees are determined on the basis of the recommendations of the Central Pay Commissions, those in case of the employees of Public Sector Banks are determined through bipartite settlements between the management and Associations/ Unions. The question of pay scales and allowances of State Government employees falls exclusively within the domain of the respective State Governments. As such, there is no question of inter-se anomaly in the matter of salaries of these three different classes of employees.